

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF HAROHALLI LAND LLP

1.	Name of Corporate Person	Harohalli Land LLP
2.	Date of Incorporation of Corporate Person	22/03/2016
3.	Authority Under Which Corporate Person Is Incorporated / Registered	Registrar of Companies, Bangalore, Karnataka
4.	Corporate Identity Number / Limited Liability Identity Number of Corporate Person	AAG-0197
5.	Address of the Registered Office and Principal Office (If Any) Of Corporate Person	No.240, First Floor, 32nd Cross, Jayanagar, 7th Block, Bangalore Karnataka 560082
6.	Liquidation Commencement Date of Corporate Person	25.05.2022
7.	Name, Address, Email Address, Telephone Number of the Liquidator and Registration Number of the Liquidator	Kondisetty Kumar Dushyantha # 404/2, 7 th Main, 9 th Cross, Jayanagar II Block, Bangalore-560011 e-mail: dushyanthak@gmail.com Tel. No.: 080 26560400 Registration No.: IBBI/IPA-002/IP-N00237/2017-18/10688
8.	Last Date for Submission of Claims	24.06.2022

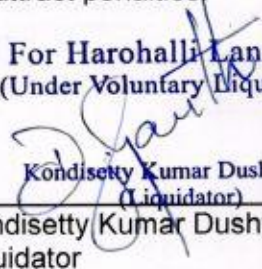
Notice is hereby given that Harohalli Land LLP has commenced partners voluntary liquidation on 25.05.2022.

The stakeholders of Harohalli Land LLP are hereby called upon to submit a proof of their claims, on or before 24.06.2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

For Harohalli Land LLP
(Under Voluntary Liquidation)


Kondisetty Kumar Dushyantha
(Liquidator)

Kondisetty Kumar Dushyantha
Liquidator

Date: 26.05.2022

Place: Bangalore